

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 208
(IB)-505/ND/2022

**IA-4280/2023, IA-4256/2023, IA-4471/2023, New IA-4431/2023,
New IA-4356/2023, New IA-4351/2023, New IA-4354/2023,
New IA-3760/2023, IA-3571/2023, IA-3482/2023, IA-3430/2023,
IA-3453/2023, IA-3258/2023, IA-3309/2023, IA-3307/2023,
IA-3204/2023, IA-2323/2023, IA-3038/2023**

IN THE MATTER OF:

Mahi Buildhome Pvt. Ltd. ... Applicant/Petitioner

Versus

Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 11.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Sr. Adv. Sarojanand Jha, Adv. Rajreeta Ghosh, Mr. Santosh Pandey, CS in IA. No. 4471/2023, Adv. Utkarsh Joshi in IA. No. 3204 and 4351 of 2023, Adv. Gurdas Kashyap in IA-3760/2023, IA-3571/2023, & IA-3258/2023, Adv. Gautam Singhal, Adv. Deepali Trehan, Adv. Aman ingh in IA. No. 4356/2023 & IA. No. 4354/2023, Advocate Mansij Arya in IA-3482/2023, IA-3309/2023, IA-3307/2023 & IA-3038/2023, Adv. Manini Shah-Counsel for Applicant/Homebuyer in I.A. No. 4256 in Puneet Agarwal & Anr. v. Ayyagari Sarma

For the GNIDA : Mr. Manish Srivastava Advocate

For the RP : Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Ankita Bajpai and Mr. Shaurya Shyam, Advocates

ORDER

**IA-4280/2023 IA-4256/2023 IA-4471/2023, New IA-4431/2023,
New IA-4356/2023, New IA-4351/2023, New IA-4354/2023, New
IA- 3760/2023, IA-3571/2023, IA-3482/2023, IA-3430/2023,
IA-3453/2023, IA-3258/2023, IA-3309/2023, IA-3307/2023,
IA-3204/2023, IA-2323/2023, IA-3038/2023:** List the matter on
05.10.2023.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**